

**COMMITTEE ON ABSENCE OF MEMBERS FROM
THE SITTINGS OF THE HOUSE**

(Seventeenth Lok Sabha)

SECOND REPORT

(Presented on 18.03.2020)

The Chairperson of the Committee on Absence of Members from the Sittings of the House, having been authorised by the Committee to present the Report on their behalf, present this Second Report.

2. The Committee held a sitting on the 17th March, 2020.
3. The Committee considered applications for leave of absence from Five members. The details of these applications and recommendations of the Committee are given in the Appendix.

RAVNEET SINGH

Chairperson,
Committee on Absence of Members
from the Sittings of the House

NEW DELHI:

Dated the 17th March, 2020

Phalguna 27, 1941 (Saka)

APPENDIX
(*vide* para 3 of the Report)

Sl. No.	Name of Member who has applied for leave of absence	Date of application	Period for which leave applied for	Reason for leave	Period for which leave of absence was recommended by the Committee
1.	Shri Chandra Sekhar Sahu	12.11.2019 & 03.12.2019	18.11.2019 to 13.12.2019 = 26 days Total= 26 days	Illness in the family	18.11.2019 to 13.12.2019 = 26 days Total= 26 days
2.	Shri Atul Kumar Singh <i>alias</i> Atul Rai	06.12.2019 & 31.01.2020	26.11.2019 to 13.12.2019 = 18 days; 01.02.2020 to 11.02.2020 = 11 days; & 02.03.2020 to 03.04.2020 = 33 days Total= 62 days	Detention in Jail	26.11.2019 to 13.12.2019 = 18 days; 01.02.2020 to 11.02.2020 = 11 days; & 02.03.2020 to 31.03.2020 = 30 days *Total= 59 days
3.	Dr. Farooq Abdullah	05.02.2020; Nil; & 16.03.2020	05.08.2019 to 06.08.2019 = 02 days; 18.11.2019 to 13.12.2019 = 26 days; 31.01.2020 to 11.02.2020 = 12 days; 02.03.2020 to 13.03.2020 = 12 days; & 14.03.2020 to 23.03.2020 = 10 days Total= 62 days	Detention and Self-illness	05.08.2019 to 06.08.2019 = 02 days; 18.11.2019 to 13.12.2019 = 26 days; 31.01.2020 to 11.02.2020 = 12 days; & 02.03.2020 to 20.03.2020 = 19 days **Total= 59 days
4.	Smt. Aparupa Poddar	11.03.2020	16.03.2020 to 03.04.2020 = 19 days Total= 19 days	Self-illness	16.03.2020 to 03.04.2020 = 19 days Total= 19 days
5.	Ms. Mimi Chakraborty	13.03.2020	02.03.2020 to 03.04.2020 = 33 days Total= 33 days	Marriage in the family and Medical Checkup	02.03.2020 to 03.04.2020 = 33 days Total= 33 days

* Since, the Committee does not recommend leave for more than 59 days, the member may be granted leave for 59 days in the first instance. He may be requested to apply afresh for the remaining period of 03 days.

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